

ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, the following transfer & posting order of Personal Assistants is hereby made with immediate effect:

S.No	Name of the Official	From	То
1	Ms. Rashi EC: 88825870	PA in the vacant court of Ld. MM-01, South District, Saket Courts, New Delhi	PA in the court of Ms. Tanya Bamniyal, Ld. JSCC-ASCJ-cum-GJ, South District, Saket Courts, New Delhi
2	Sh. Vivek Kumar EC: 38087293	PA in the court of Ms. Tanya Bamniyal, Ld. JSCC-ASCJ-cum-GJ, South District, Saket Courts, New Delhi	PA in the vacant court of Ld. MM-01, South District, Saket Courts, New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

(Dr. Sugandha Aggarwal) ASJ (SC-RC)/Officer In Charge Administration Branch - I, South Saket Courts, New Delhi

Dated, New Delhi the _17/11/2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

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2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.

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- 3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
- 4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
- 5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
- 6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
- Z. Website Committee, HQs, Tis Hazari Courts, Delhi
- 8. The PRO, South District, Saket Courts Complex, New Delhi.
- 9. ACR Cell (HQs), Tis Hazari Courts, Delhi
- 10. Official concerned.
- 11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
- 12. Guard File

(Dr. Sugandha Aggarwal) ASJ (SC-RC)/Officer In Charge Administration Branch – I South Saket Courts, New Delhi